

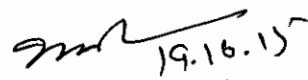
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 26-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 46/02 Ramesh Kumar vs. Suresh Chand Mishra	Rajneesh Gupta	Tripurari Sharma
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 669/04 & 631/06 Shyam Lal Vs. Lalluram	Amod Kasliwal Sachin Mehta	R.K. Mathur Ajay Tantia
3	Sh. A.R.Patvardhan , RHJS (Retd.)	S.B. Civil Misc. Appeal No. 5407/11 Kartikeya Singh Vs. Pushpa	N.C. Sharma	R.B. Sharma
4	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 80/06 & 413/06 Sikandar Ali Vs. Saidan	Akhil Simlote	A.S. Shekhawat
5	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Bail Application No. 5161/15 Hari Singh Chauhan Vs. State	Pankaj Gupta	Kapil Gupta
6	Sh. R.S. Shekhawat, Advocate	S.B. Criminal Revision Petition NO. 1248/14 & 1247/14 Lakhan Singh Vs. state	Rajneesh Gupta	
7	Sh. Pankaj Gupta , Advocate	S.B. Civil Writ Petition No.7590/15 Mohar Lal Vs. Harish Goyal S.B. Civil Misc. Appeal No.885/2015 Harish Goyal Vs. Mohan Lal	L.L. Gupta	S.C. Gupta Sandeep Bhagwati Abhi Goyal Rahul Kamwar
8	Sh. Pankaj Gupta , Advocate	S.B. Civil First Appeal No. 19/14 Suresh Kumar Poddar Vs. Prahaladrai Soni	Ashok Sharma	R.D.S. Naruka
9	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Petition No. 2599/15 S.B. Cr. Misc. Bail Application 9082/15 Surendra Vs. State	S.S. Sunda	Girish Khandelwal
10	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	
11	Sh. Harish kumar Tripathi Advocate	S.B. Cr. Revision Petition No. 84/15 Dost Mohd. Vs. State	Shikha Parnami	Vikash Sharma
12	Sh. Shashi Bhushan Gupta , Advocate	D.B. Civil Misc. Appeal No. 1046/15 & 1047/15 Alka Gupta Vs. Anil Kumar Sharma	Rajeev Surana	Shobhit Tiwari
13	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary
14	Ms. Raj Sharma , Advocate	S.B. Cri. Misc. Application for Bail Cancelation of Bail No.12526/13 Mamta Arya Vs. State	Anil Upman	Manish Gupta
15	Sh. Satish Kumar Awasthi, Advocate	S.B. Criminal Misc. Bail Application 8326/15 Raghuvir Vs. State	Akshat Chaudhary	MI Abbasi
16	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision Petition No. 26/14 Suresh Vs. Smt. Jamma Devi	Sudhir Jain	Sunil Tyagi

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order



(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No.1044/13 Neelu Vs. Sandeep Singh	Shis Ram Yadav	Arachna Mantri
2	Smt. Kamala Jain, Advocate	S.B. Civil First Regular First Appeal No. 209/08 Shyam Lal Vs. Rajendra Chordia	R.K. Daga	Manish Sharma
3	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cri. Misc. Petition No.4229/14 Gada Ram Vs. State	Ram Kishan Sharma	Gaurav Gupta
4	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil Second Appeal No. 442/06 Roop Chand Vs. Ram Gopal	Prahlad Sharma	M.M. Ranjan
5	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Second Appeal No.576/98 Tikam Chand Vs. Ramji Lal	Nitin Jain	J.P. Goyal
6	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Second Appeal No. 631/05 Om Prakash Vs. Thakur Pratap Singh	B.L. Mandhana	L.L. Gupta
7	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Writ Petition No. 13616/13 Kishan Lal Vs. BOR	P.S. Sharma	N.S. Hada
8	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No. 298/02 Morti Mandir Ganga Mai Vs. Vinod Kumar	P.L. Sharma	
9	Sh. Sageer Ahammed, Advocate	S.B. Cr. Misc. Petition No. 3921/15 Chetan Jhamb Vs. State	Mahaveer Kalwa	
10	Sh. Sageer Ahammed, Advocate	S.B. Civil Second Appeal No. 213/10 Nooruddin Vs. Brijmohan	Deepak Pareek	
11	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4472/15 Ajeet Maan Vs. State	Shalini Sheoran	
12	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 665/07 Tola Ram Vs. Lekhraj	Anil Mehta	
13	Sh. O.P. Sharma-II, RHJS (Retd.)	S.B. Civil First Appeal No. 386/03 Mangal Singh Vs. Dal Chand	M.M.Ranjan	Anil Jain

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